HIGH COURT OF JAMMU AND KASHMIR **AT JAMMU**

EMG-LPA No.2/2020

EMG-CM No.4/2020

(Through Video Conferencing from

Jammu)

Rakesh Kumar Choudhary

.....Appellant

Through:-Mr. Vikram Sharma, Advocate

(On Video Conferencing from High Court at

Jammu)

Mr. Sunil Sethi, Sr. Advocate with

Mr. Ravi Abrol, Advocate

(on Video Conference from their residence

at Jammu)

V/s

Union Territory of J&K and Others

....Respondent(s)

Through: - Mr. F. A. Natnoo, AAG

(On Video Conferencing from High Court at

Jammu)

EMG-LPA no.5/2020

EMG-CM no.13/2020 (for

interim relief)

(Through Video Conferencing)

Chaman Lal

.....Appellants

Through:- Mr. P. N. Raina, Sr. Advocate with

Mr. J. A. Hamal, Advocate

(On Video Conferencing from their office at

Jammu)

V/s

State of J&K (Now Union Territory of J&K) & Others

....Respondent(s)

Through: - Mr. F. A. Natnoo, AAG

(On Video Conferencing from High Court at

Jammu)

LPA No.61/2020

CM Nos.1978 & 1977/2020

(Through Video Conferencing from Srinagar)

M/s Usman Construction and others

.....Appellant

Through:- Mr. Altaf Naik, Senior Advocate

(On Video Conferencing from High Court at

Srinagar)

V/s

Union Territory of J&K and Others

....Respondent(s)

Through: - Mr. F. A. Natnoo, AAG

(On Video Conferencing from High Court at

Jammu)

LPA No.62/2020 in OWP no.477/2019

CM Nos.1979, 1980

& 1981/2020

(Through Video Conferencing from

Srinagar)

M/s Mohammad Ashore and others

.....Appellant

Through: - Mr. Hakim Suhail Ishtiyaq,

Advocate

(on video conference from his residence at

Srinagar)

V/s

Commissioner/Secretary to Government and Another

....Respondent(s)

Through: Mr. F. A. Natnoo, AAG

(On Video Conferencing from High Court at Jammu)

LPA no.63/2020

CM Nos.1982, 1983

& 1984/2020

(Through Video Conferencing from

Srinagar)

Mohammad Farooq Lone & Others

.....Appellants

Through:- Mr. Hakim Suhail Ishtiyaq,

Advocate

(on video conference from his residence at

Srinagar)

V/s

Union Territory of J&K & Others

....Respondent(s)

Through:- Mr. F. A. Natnoo, AAG

(On Video Conferencing from High Court at

Jammu)

LPA No.64/2020

CM Nos.1936, 1937 & 1938/2020 (Through Video Conferencing from

Srinagar)

Vikar Ahmad Dar

.....Appellants

Through:- Mr. Z.A.Shah, Sr. Adv. (On Video Conference from High

Court at Srinagar)

v/s

State of J&K and others

....Respondent(s)

Through:- Mr. F. A. Natnoo, AAG (On video Conferencing from High Court at Jammu)

EMG-LPA No.7/2020

EMG-CM Nos.16/2020

(Through Video Conferencing from Jammu)

Nagar Singh

.....Appellants

Through: Mr. Abhinav Sharma, Adv (On video Conference from his

office at Jammu)

State of J&K and others

....Respondent(s)

Through:- Mr. F. A. Natnoo, AAG (On video Conferencing from High Court at Jammu)

HON'BLE THE CHIEF JUSTICE

(On Video Conference from High Court at Jammu)

Coram:

HON'BLE MR. JUSTICE SANJAY DHAR, JUDGE

(On Video Conference from High Court at Jammu)

ORDER 19.06.2020

EMG-LPA Nos.2, 5,7/2020 & LPA Nos.61-64/2020

Arguments of Mr. Z. A. Shah, Senior Advocate in LPA No.64/2020 as well as Mr. P. N. Raina, Senior Advocate in LPA No.5/2020 concluded.

List for arguments in rejoinder of remaining counsels on 22^{nd} June 2020 at 11.30 A.M.

(SANJAY DHAR) JUDGE

(GITA MITTAL) CHIEF JUSTICE

Jammu 19.06.2020 Raj Kumar

